

SCHEDULE II

FORM C

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

Date: 21-06-2018

To  
The Liquidator  
Mr. Mahesh Sureka  
173, Udyog Bhavan, Sonawala Road,  
Goregaon East, Mumbai 400063,  
Maharashtra, India.

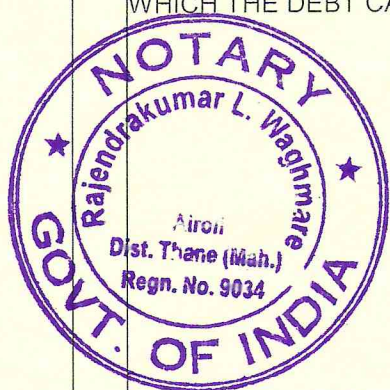
From  
NOV India Private Limited  
Plot No. R-497, TTC Industrial Area, Rabale MIDC  
Rabale, Navi Mumbai – 400 701.  
Maharashtra, India.

**Subject:** Submission of proof of claim in respect of the liquidation of M/s. Deep Water Services (India) Ltd under the Insolvency and Bankruptcy Code, 2016.

Dear Madam/Sir,

NOV India Private Limited hereby submits this proof of claim in respect of the liquidation of M/s. Deep Water Services (India) Ltd. The details for the same are set out below:

1.	NAME OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	NOV India Private Limited  CIN NO: U29199MH2006FTC165462
2.	ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	NOV India Private Limited R-497, TTC Industrial Area, MIDC Rabale, Rabale, Navi Mumbai – 400 701. Maharashtra, India Mobile # 99207 75601 Tel No. +91 22 6174 3000 Fax no. +91 22 6174 3001
3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT LIQUIDATION COMMENCEMENT DATE.AND DETAILS OF NATURE OF CLAIM	PRINCIPAL: INR 13,38,946 INTEREST: TOTAL CLAIM: INR 13,38,946
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	1) Tax Invoice # 707151610108 2) Customer Purchase Order # 20206201106677 3) Price Agreement # NOVIPL/PA/GO/2012/003 4) Customer Acknowledged Falcon Scada Monthly Service Rental Ticket for April 2015  1) Vendor Invoice # S-15143/8842 2) Vendor Invoice # S-15144/8842 3) Commercial Invoice # INV2012/0025 4) Packing List dated 12.04.2012 5) Delivery Note # 2012/0025 6) Customer Acknowledged Service Report – Reinstall of Falcon Scada 7) Detail of Depreciated Fixed Asset (WDV) 8) Summary of Total Amount of Claim
5.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OF SUIT OR ARBITRATION PROCEEDINGS	Not Applicable
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	Debt incurred for non-payment of Falcon Scada Monthly rental for April 2015 and non-return of Scada Equipment given on rental under Purchase Order No. 20206201106677 issued by M/s. Deep Water Services (India) Ltd.
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	Not Applicable



For NOV INDIA PRIVATE LIMITED



Authorized Signatory

8.	DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHER SECURITY	Not Applicable
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	Not Applicable
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	Citi Bank N.A., Br. 293, D. N. Road, Fort, Mumbai – 400 001. Maharashtra, India Account No. 0017215094 IFSC: CITI0100000 MICR: 400037002
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	<ol style="list-style-type: none"> <li>1) Tax Invoice # 707151610108</li> <li>2) Customer Purchase Order # 20206201106677</li> <li>3) Price Agreement # NOVIPL/PA/GO/2012/003</li> <li>4) Customer Acknowledged Falcon Scada Monthly Service Rental Ticket for April 2015</li> </ol> <ol style="list-style-type: none"> <li>1) Vendor Invoice # S-15143/8842</li> <li>2) Vendor Invoice # S-15144/8842</li> <li>3) Commercial Invoice # INV2012/0025</li> <li>4) Packing List dated 12.04.2012</li> <li>5) Delivery Note # 2012/0025</li> <li>6) Customer Acknowledged Service Report – Reinstall of Falcon Scada</li> <li>7) Detail of Depreciated Fixed Asset (WDV)</li> <li>8) Summary of Total Amount of Claim</li> </ol>

Signature of operational creditor or person authorised to act on his behalf  
(Please enclose the authority if this is being submitted on behalf of the operational creditor)

ANAND NARAYANASWAMY:

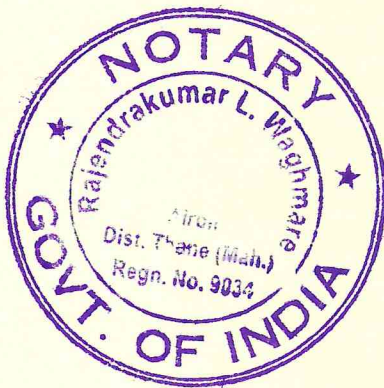
Regional Director – Asia Pacific:

Address of person signing: 202, Tulipia Nahar Amrit Shakti, Chandivali, Andheri (East), Sakinaka, Mumbai, Maharashtra – 400 072 (Mobile Number 99207 75601)

\*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.



For NOV INDIA PRIVATE LIMITED  
*[Signature]*  
Authorized Signatory



**ATTESTED BY ME**  
*[Signature]*  
**Rajendrakumar L. Waghmare**  
**ADVOCATE & NOTARY**  
J-179, Sector 3, Airoli,  
Navi Mumbai – 400 708.  
Mob: 9821246548 Ph: 0222779403

21 JUN 2018

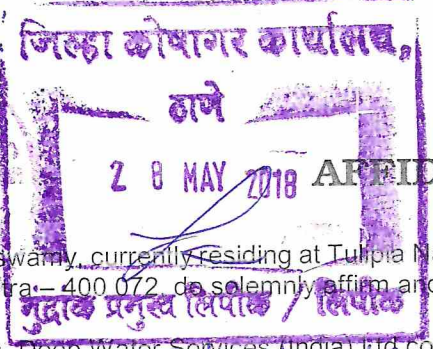


महाराष्ट्र MAHARASHTRA

2016



AC 628820



28 MAY 2018 AFFIDAVIT

I, Anand Narayanaswamy, currently residing at Tulipia Nahar Amrit Shakti, Chandivali, Andheri (East), Sakinaka, Mumbai, Maharashtra - 400 072, do solemnly affirm and state as follows:

1. The M/s. Deep Water Services (India) Ltd corporate debtor was, at liquidation commencement date, that is, the 27<sup>th</sup> day of March 2018 and still is, justly and truly indebted to me in the sum of Rs. 13,38,946/- consisting of Rental of Falcon Scada System – INR 7,98,210/- and value of Scada equipment lying with corporate debtor (WDV value as on February 28, 2018) – INR 5,40,736/-.
2. In respect of my claim of the said sum or any part thereof, I have relied on and the documents specified below:
  1. Tax Invoice # 707151610108
  2. Customer Purchase Order # 20206201106677
  3. Price Agreement # NOVIPL/PA/GO/2012/003
  4. Customer Acknowledged Falcon Scada Monthly Service Rental Ticket for April 2015
  5. Vendor Invoice # S-15143/8842 and vendor Invoice # S-15144/8842
  6. Commercial Invoice # INV2012/0025
  7. Packing List dated 12.04.2012
  8. Delivery Note # 2012/0025
  9. Customer Acknowledged Service Report – Reinstall of Falcon Scada
  10. Detail of Depreciated Fixed Asset (WDV) and Summary of Total Amount of Claim
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
4. In respect of the said sum or any part thereof, I have not, nor have my partners or any of them, nor has any person, by my/our order, to my/our knowledge or belief, for my/ our use, had or received any manner of satisfaction or security whatsoever.

Solemnly, affirmed at Mumbai on Thursday, the 21st day of June 2018.

Before me,  
Notary / Oath Commissioner

For NOV INDIA PRIVATE LIMITED

*[Signature]*  
Deponent's signature

Authorized Signatory



# VERIFICATION

The Deponent hereinabove, do hereby verify and affirm that the contents of para 1 to 4 of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed therefrom. Verified at Navi Mumbai on Thursday, the 21st day of June 2018.



Deponent's signature

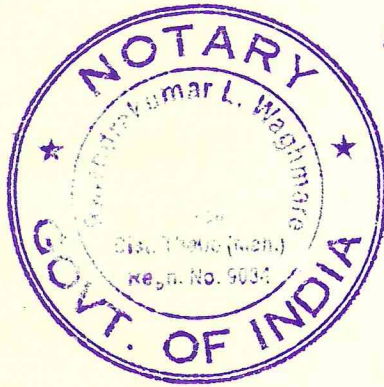
For NOV INDIA PRIVATE LIMITED

Authorized Signatory

**NOTED & REGISTERED**  
Page No. 95 Sr. No. 2094  
Date 21.6.2018

**ATTESTED BY ME**

**Rajendrakumar L. Waghmare**  
**ADVOCATE & NOTARY**  
J-179, Sector 3, Airoli,  
Navi Mumbai - 400 708.  
Mob: 9821246548 Ph: 0222779403



Document Presented & Identified

By Mr./Mrs

**21 JUN 2018**